

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4557

ANSWERED ON:06.08.2009

WELFARE OF WEAVERS

Kodikunnil Shri Suresh;Krishnaswamy Shri M.;Manian Shri O. S.

Will the Minister of TEXTILES be pleased to state:

- (a) the total budget allocated for improvement of the conditions of the Weavers in the country including Tamil Nadu;
- (b) whether the Government proposes to provide tax exemption for gold and silver zari weavers of handloom sector;
- (c) if so, the details thereof;
- (d) whether the Handloom Development Centres have been set up with the grants received from the Union Government to provide benefits to the weavers in the country including the State of Kerala; and
- (e) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

(a): No State-wise funds are allocated under the schemes being implemented by the Office of the Development Commissioner for Handlooms. The budget allocated for the first three years of the 11th Plan throughout the country including State of Tamil Nadu is as under:

(Rs. in crore)
Year Budget Allocated

2007-08 Rs.294.52

2008-09 Rs. 325.98

2009-2010 Rs. 340.00

(b): No, Madam.

(c): Does not arise.

(d): Yes, Madam. Under the erstwhile, Handloom Development Centres (HDCs) and Quality Dyeing Unit (QDU) Scheme, which was introduced in the year, 1993-94 and was in operation till the year, 1997-98. 1848 HDCs and 391 QDUs were sanctioned to various State Government including Kerala State where 72 HDCs and 12 QDUs were sanctioned.

(e): A statement showing State-wise HDCs/QDUs is annexed.